

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE
BENCH, CHENNAI**

ORIGINAL APPLICATION NO. 48 of 2022

IN THE MATTER OF: -

Meiyyappan

.... Applicant

Versus

The District Collector and Ors.

.... Respondent

**COUNTER AFFIDAVIT FILED ON BEHALF OF STATE LEVEL
ENVIRONMENT IMPACT ASSESSMENT AUTHORITY (SEIAA)**



Filed by:
G.M. SYED NURULLAH SHERIFF
Senior Standing Counsel
MoEF & Cc.
Mob. No. 9444015330
Counsel for Respondent no. 7

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No.48 of 2022 (SZ)

Meiyyappan,
S/o, Chellappan,
No.4/32, Gandhi Nagar,
Padur village,
Thiruporur Taluk,
Phone No: 9940647073 / 9551045360
Email: nkumaradv2013@gmail.com

... APPELLANT

Vs

1. The District Collector,

Chengalpattu District,

Chengalpattu

Contact no. 044-27427412

2. The District Environment Engineer,

Tamil Nadu Pollution Control board,

Maramalai adikalar Salai,

Municipality buildings near,

Maraimalai Nagar,

Chengalpattu district.

Contact No. 044- 27454422



Member Secretary

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3. The Deputy District,

Health Services,

No.17, Periyar Street,

JCK Nagar,

Chengalpattu District

Contact No: 044 – 23813092

Mail id: dphsad@tn.inc.in

4. The Revenue Divisional Officer,

O/o, RDO officer,

Chengalpattu

Contact No: 044-27426492

Mail id: rdocpt.tnkpm@nic.in

5. The Block Development Officer,

O/o, BDO office,

Thirupporur

Chengalpattu District

Contact No: 044 – 27446228

6. The Tahsiladhar,

Thirupprur, Tahsildhar officer,

Thirupporur,

Chengalpattu District

Contact No: 044 – 27445072.



Member Secretary

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7. The Tamil Nadu State Environment Impact

Assessment Authority,

Rep, by its member secretary,

3rd Floor, Panagal Maligai No.1, Jeenis Road,

Saidapet Chennai – 600015

Ph no: 044 – 24359913

Email: mstnseiaa@yahoo.com

... RESPONDENTS

COUNTER AFFIDAVIT FILED ON BEHALF OF SEIAA – TAMIL NADU, **THE 7th RESPONDENTS**

I, A.R. Rahul Nadh, I.A.S., aged 36 years working as Member Secretary, State Level Environment Impact Assessment Authority, Tamil Nadu (SEIAA-TN) having office at Third Floor, Panagal Maaligai, Saidapet, Chennai – 600015. solemnly affirm and sincerely state as follows:

1. I am filing this counter affidavit on behalf of the 7th Respondent/SEIAA-TN herein and as such I am well acquainted with the facts and the circumstances of the case from the records available in this office.
2. At the outset, I deny all the averments and allegations stated in this Original Application No.48 of 2022 except those that are specifically admitted hereunder and put the applicant to strict proof of the same.
3. It is respectfully submitted that; the complaint was filed regard to the illegal dumping of garbage and mixing of raw sewage into the backwaters of padur and kovalam estuaries. It is submitted that in regard to municipal solid waste (MSW), Municipal local body is the authority for handling, management, treatment & safe disposal of solid waste within the concerned padur village and the kovalam estuaries.



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& also in regard to mixing of raw sewage, Local Body & TNPCB are the authority for monitoring the discharge of untreated sewage into waterbodies.

4. It is respectfully submitted that, in regard to report (Counter Affidavit) filed by TNPCB, following remarks of SEIAA-TN with regard to EC issued are as follows,

Sl. No	Name and address of high-rise buildings	EC status	Solid Waste Management			
			Description	Organic waste	Inorganic waste	Organic sludge from STP
1	Gem Grove Apartment, Padur village, Thiruporur Taluk, Chengalpatu District.	Obtained Environmental Clearance from SEIAA-TN vide Letter No. SEIAA/TN /F.349/EC/8(a)/191/2010 dated 08.07.2013	Quantity generated(kg/day)	1100	700	50
			Disposal Method	decomposed through Organic waste convertor	handed over to Authorized recyclers	Manure for gardening
			EC condition during operational phase is 'The Biodegradable solid waste, non-biodegradable solid waste, STP sludge, etc generated from the project activity shall be properly collected, segregated and disposed as committed, and as per the provision of Solid Waste (Management and Handling) Rules, 2000. To facilitate easy disposal and making the solid waste disposal less laborious, chute shall be provided in each floor with a collection bin (wheeled bins with top lid			



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			arrangement) in the bottom of the chute to be kept in the ground floor level and the bins shall be transferred to the solid waste disposal area identified within the facility. The biodegradable municipal solid waste shall be decomposed through Organic waste convertor and the manure shall be used as compost for green belt development/ avenue plantation as committed'		
2	Rosedale Apartment (ETA Star Property Developers Ltd), Padur village, Thiruporur Taluk, Chengalpatu District.	Obtained Environmental Clearance from SEIAA-TN vide Letter No. 21-639/2007-IA.III dated 01.04.2008	Description	Organic waste	Inorganic waste
			Quantity generated (Ton/day)	0.55	0.83
			EC condition during operational phase is 'The solid waste generated should be properly collected and segregated. Wet garbage should be composted and dry / inert solid waste should be disposed off to the approved sites Forland filling after recovering recyclable material.'		
3	Paciffa happiness Tower Apartment (Paciffa Chennai Projects) Infrastructures Co. private Limited (Aurum	Obtained Environmental Clearance from SEIAA-TN vide Letter No. SEIAA / TN/EC/8(b)/074/F.No. 252/2010 /	Solid waste generation has been projected as 26.5 T/day. EC condition during operational phase is 'The domestic solid waste generated shall be properly collected, segregated & composted within the premises with respect to organic waste. The STP sludge shall be composted along with other biodegradable solid waste and used as manure. The Plastic wastes shall be segregated and disposed through recyclers. Any hazardous waste shall be disposed off as per applicable rules & norms with necessary approval of the Tamil Nadu Pollution Control Board.'		



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	Phase I)), Padur village, Thiruporur Taluk, Chengalpat tu District.	dt.27.01.20 10				
4	Shri Janani Homes Pvt. Ltd., - Janani Blue Bells Apartment and M/s. padur Janani's Blue Bells Apartment Flat Owners Associatio n, Padur village, Thiruporur Taluk, Chengalpat tu District.	EC not Obtained. Applied for EC. TERMS OF REFEREN CE (ToR) obtained Letter No. SEIAA- TN/F.No.9 796/Violati on/ToR- 1393/2022 dated :27.03.202 3	Descriptio n	Organic waste	Inorganic waste	
			Quantity generated(kg/day)	325	216	
			Disposal Method	Collected manually and disposed via municipal bins	Disposed through organized vendors	
5	Godrej Apartment (SSPDL	Obtained Environme ntal	Descr iptio n	Organic waste	Inorg anic waste	Organic sludge from STP



Green Acres LLP), Padur village, Thiruporur Taluk, Chengalpatu District.	Clearance from SEIAA-TN, Vide Letter No. SEIAA/TN /F.1525/E C/ 8(a)/ 245 /2013 dt:12.02.2014 valid up to 11/02/2024	Quantity generated (MT/day)	1.53	1.02	0.046
		Disposal Method	Treated in Organic Waste Converter	handed over to authorized recyclers or local bodies for Disposal	Manure for gardening
<p>EC condition during operational phase is 'The Biodegradable solid waste, Non - Biodegradable solid waste, STP sludge, etc generated from the project activity shall be properly collected, segregated and disposed as committed, and as per the provision of Solid Waste (Management and Handling) Rules, 2000.To facilitate easy disposal and making the solid waste disposal less laborious, chute shall be provided in each floor with a collection bin (wheeled bins with top lid arrangement) in the bottom of the chute to be kept in the ground floor level and the bins shall be transferred to the solid waste disposal area identified within the facility. The</p>					



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			biodegradable municipal solid waste shall be decomposed through Organic waste convertor and the manure shall be used as compost for green belt development/ avenue plantation as committed.'			
6	Jain Inseli Apartment, Padur village, Thiruporur Taluk, Chengalpatu District.	Obtained Environmental Clearance from SEIAA-TN vide Letter No. SEIAA/TN /F.412/EC/8(a)/134/2010 dt: 22.03.2013.	Descr iptio n	Organi c waste	Recyclab le waste	Organic sludge from STP
			Quantity generated (Kg/day)	1777	888	60
			Disposal Method	treated through Bio Methanation plant with gas utilization for power generation	will be sold to the authorized recyclers for safe disposal	Manure for gardening
			EC condition during operational phase is 'The solid waste generated from the project activity shall be treated and utilized / disposed off as committed, and as per the prescribed method of collection and segregation at source etc.'			



7	Puvankara Swan Lake Apartment, Padur village, Thiruporur Taluk, Chengalpat tu District.	Obtained Environme ntal Clearance from MoEFCC vide Lr.No. 21- 66/2007- IA.III Dated 05.09.2007	As per Environment Clearance Six monthly compliance report, Organic waste converter is installed in the project site.
8	Mantri Synergy Apartment, Padur village, Thiruporur Taluk, Chengalpat tu District.	Obtained Environme ntal Clearance from MoEFCC vide letter No 21- 530/2006- IA.III Environme ntal Clearance Letter dated 05.02.2008	As per Environment Clearance compliance report, Solid wastes are disposed to municipality of padur.
9	Colourberr y	No Application seeking Environmental Clearance was submitted to SEIAA-TN. Further TNPCB in its counter Affidavit has stated that the	



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	Apartment, Padur village, Thiruporur Taluk, Chengalpat tu District.	Project Proponent has informed that the building is abandoned by the builder.
10	Xs Real Symphony Apartment, Padur village, Thiruporur Taluk, Chengalpat tu District.	No Application seeking Environmental Clearance was submitted to SEIAA-TN. Further TNPCB in its counter Affidavit has stated that the Project Proponent has informed that the building is abandoned by the builder.
11	Xs Real Harmony Apartment, Padur village, Thiruporur Taluk, Chengalpat tu District.	No Application seeking Environmental Clearance was submitted to SEIAA-TN. Further TNPCB in its counter Affidavit has stated that the Project Proponent has informed that the building is abandoned by the builder.
12	Xs Real Amity Apartment, Padur village, Thiruporur	No Application seeking Environmental Clearance was submitted to SEIAA-TN. Further TNPCB in its counter Affidavit has stated that the Project Proponent has informed that the building is abandoned by the builder.



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	Taluk, Chengalpat tu District.	
13	Xs Real Siena Apartment, Padur village, Thiruporur Taluk, Chengalpat tu District.	No Application seeking Environmental Clearance was submitted to SEIAA-TN. Further TNPCB in its counter Affidavit has stated that the Project Proponent has informed that the building is abandoned by the builder.
14	Xs Real Fontana Apartment, Padur village, Thiruporur Taluk, Chengalpat tu District.	No Application seeking Environmental Clearance was submitted to SEIAA-TN. Further TNPCB in its counter Affidavit has stated that the Project Proponent has informed that the building is abandoned by the builder.



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It is therefore humbly prayed that this Hon'ble National Green Tribunal Court, South Zone, may be pleased to record the above-mentioned facts and pass appropriate orders as this Hon'ble NGT(SZ) may deem fit and proper in this case and thus render justice.

Solemnly affirmed at Chennai on
this 01st day of March 2024 &
Signed his name in my presence



**SEVENTH
RESPONDENT**

BEFORE ME

**MEMBER SECRETARY
SEIAA-TN**

Member Secretary
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